

opened their branches under the expansion programme upto the 31st March, 1955, and where such branches were proposed to be opened during the remaining period i.e. by the 30th June, 1956, according to the programme drawn up. [See Appendix XII, annexure No. 31.]

EXPLOITATION OF COPPER ORE

1059. **Shri Vishwanatha Reddy:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the drilling operations in the copper ore belt in the Andhra State have been completed; and

(b) if so, the result of these operations?

The Minister of Natural Resources (**Shri K. D. Malaviya**): (a) and (b). A statement giving the required information is attached. [See Appendix XII, annexure No. 32.]

DIVISION OF ASSETS

1060. **Shri Vishwanatha Reddy:** Will the Minister of Home Affairs be pleased to state:

(a) whether all the outstanding questions regarding the division of assets and liabilities between the States of Andhra, Madras and Mysore have been amicably settled; and

(b) if not, the items on which settlement has not been reached?

The Deputy Minister of Home Affairs (**Shri Datar**): (a) and (b). All questions so far referred to the Government of India have been amicably settled except that relating to the division of the assets of the Madras High Court between Madras and Andhra States. This question is under consideration.

CHITOR

1061. **Shri Bishwa Nath Roy:** Will the Minister of Education be pleased to state:

(a) whether Government have taken any steps for repairing the historic fort of Chitor; and

(b) whether any scheme is under consideration for using it in connection with some national work?

The Minister of Education and Natural Resources and Scientific Research (**Maulana Azad**): (a) and (b). Yes, Sir.

SCHOLARSHIPS

1062. **Dr. Satyawadi:** Will the Minister of Education be pleased to state:

(a) the number of candidates selected from each State for Scholarships offered by the Federation of British Industries;

(b) the subjects of their training; and

(c) the places of their training?

The Minister of Education and Natural Resources and Scientific Research (**Maulana Azad**): (a) to (c). A statement is laid on the Table of the House. [See Appendix XII, annexure No. 33.]

ROYALTY ON GOLD

1063. **Shri Kaulwal:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Government of Mysore propose to double the royalty paid by the Kolar Gold Field Mining Companies; and

(b) if so, whether this would in any way, affect the Gold Industry?

The Minister of Natural Resources (**Shri K. D. Malaviya**): (a) Yes, Sir.

(b) It will inevitably increase the industry's cost of production.

कुनिवादी और सामाजिक शिक्षा केंद्र

१०६४. श्री राम शरण : क्या शिक्षा मंत्री सभा पटल पर एक विवरण रखने की कृपा करेंगे जिस में निम्नलिखित बातें दिलाई गई हों :

(क) कितने ऐसे कुनिवादी स्कूल और सामाजिक शिक्षा केंद्र हैं, जिन की स्थापना है

लिये वर्ष १९५४ में उत्तर प्रवृत्त की सरकार को
केंद्रीय सरकार द्वारा सहायता दी गई ;

(ख) यह सहायता किसनी राशि की थी और
उसी कारावर्ष में सार्व ईष में इस काम पर
कितना व्यय हुआ ; और

(ग) आजकल उत्तर प्रवृत्त में केंद्र द्वारा
सहायता पाने वाली इस प्रकार की कुल किसनी
संख्याएँ हैं ?

रिज्ञा तथा प्राकृतिक संसाधन और वैज्ञानिक
शब्दवर्ण मंत्री (मौलाना आझद) : (क) से (ग).
एक विवरण सभा पटल पर रख दिया गया
है [दीर्घावे परीक्षण १२, अनुबन्ध संख्या ३४].

YOGIC RESEARCH

1065. Babu Ramnarayan Singh: Will
the Minister of Education be pleased
to state:

(a) whether the Yogic Research
work done by the Kaivalyadharm
Shreeman Madhava Yoga Mandir
Samiti, Lonavala, has been brought to
the notice of the people in general;
and

(b) if so, in what way?

The Minister of Education and Na-
tural Resources and Scientific Re-
search (Maulana Azad): (a) and (b).
The Government of India have no
information.

UNION PUBLIC SERVICE COMMISSION

1066. Shri K. C. Sodhia: Will the
Minister of Home Affairs be pleased to
state:

(a) the total amount of T.A. paid by
the Union Public Service Commission
to candidates interviewed or tested for
recruitment during 1954-55;

(b) the total number of such candi-
dates; and

(c) in how many cases T. A. was
paid to candidates who came from

abroad and what was the total amount
so paid?

The Deputy Minister of Home Af-
fairs (Shri Datar): (a) Rs. 3,72,342/-.

(b) 4,129.

(c) Candidates coming from outside
India are paid T.A. contributions in
respect of the journeys performed
within the limits of the Indian Re-
public only. The number of such
candidates called for interview and
amount of T.A. paid to them are
included in the figures furnished
above. Separate figures in respect of
such candidates are not readily avail-
able.

SCHOLARSHIPS

1067. Shri Sanganna: Will the Minis-
ter of Education be pleased to state:

(a) whether Government are aware
that students from the Orissa State
studying at present in the Veterinary
College of the Punjab State are put to
hardship due to irregular payment of
Scholarships awarded to them by the
Government of India; and

(b) if so, the steps that are being
taken in the matter?

The Minister of Education and Na-
tural Resources and Scientific re-
search (Maulana Azad): (a) and (b).
Only one student from the Orissa
State is studying at present in a Veteri-
nary College of the Punjab State who
is in receipt of the Government of
India scholarship under the Schedul-
ed Castes, Scheduled Tribes and other
Backward Classes Scholarships Sche-
me. His completed application for the
scholarship for 1954-55 was received
in the Ministry of Education on the
25th November, 1954. The amount of
both the instalments of his scholarship
was sent to the Principal of his Col-
lege for disbursement to him in Jan-
uary 1955. There has thus been no de-
lay in making the payment.